

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 357 of 2019**

**IN THE MATTER OF:**

**Lala Saurabh Verma**

**...Appellant**

**Versus**

**Technotech Synergy Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Ms. Arpita Yadav, Advocate**

**For Respondent: Mr. Achint Kumar, Mr. Shobhit Kumar and Mr. Abhishek Kumar, Advocate for R-3**

**ORDER**

**30.01.2020** To Appeal and Delay Condonation Application the Respondent may file Reply Affidavit within 15 days. Rejoinder, if any, may be filed by the Appellant within two weeks thereafter.

List the I.A. No.4176 of 2019 and Appeal 'for admission (after Notice)' on **04<sup>th</sup> March, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*pks/md*